Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

TRADE NOTICE NO. 19/2019-2020

21st June, 2019

To
1. RA’s of DGFT
2. Customs Commissionerates
3. Members of Trade
4. Joint Secretary (Customs), CBEC, Department of Revenue

Subject: Response to various representations against Allocation of Quota for Pulses/Peas.

DGFT vide Minutes of the meeting dated 12.06.2019 has allocated quota for pulses and peas. However, many applicants whose applications were rejected have represented against the same. The total number of representation received is more than 200.

2. All these representations have been checked by DGFT and it has been found that their applications were deficient on the 30th April, 2019 i.e. the last date of receipt of application.

3. In the minutes dated 12.06.2019, it was already been indicated that the application which were deficient as on 30.04.2019 could not have been reconsidered for approval and only those applications were found eligible for allocation of quota which were complete in all respect.

4. In view of the above, the representations for review of the application after uploading the minutes dated 12.06.2019 are deemed to have been replied through this Trade Notice.

Effect of this Trade Notice : Response to various representations against Allocation of Quota for Pulses/Peas.

(S. P Roy)
Joint Director General of Foreign Trade

F.No No.M-5012/300/2002/PC-2 (A)/Vol-V/P-198